

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 25.06.2021 (FRIDAY)

CHENNAI BENCH (VIRTUAL MODE)

10.30AM

In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Mr. Balvinder Singh., Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App.(AT) (CH) (Ins)No. 4/2021	Tottempudi Salalith Vs State Bank of India & 2 others	Anup George Swaroop George Dhananjaya Naidu	Vidyalakshmi Vipin R1 G. Satyanarayana murthy, R2

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
2.	Comp App.(AT) (CH) (Ins)No. 133/2021	Ergomaxx India (P) Limited V The Registrar, NCLT, Bengaluru and 2 others	K. Gaurav Kumar Alpha Jain	
3.	Comp App.(AT) (CH) (Ins)No. 134/2021	Steel Hypermart India (P) Limited V Indian Bank Stressed Asset Management Branch & another	A. S.Satishkumar, PCS	
4.	Comp App.(AT) (CH) No. 19/2021	S. Thilak V R. S. Mills Private Ltd & 2 others	Surana & Surana	
5.	Comp App.(AT) (CH) No. 20/2021	S. Thilak V R. S. Mills Private Ltd & 2 others	Surana & Surana	

Copy to:

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

1.Dy.Registrar - **PH No. : 044-2888 0443**
CELL : 9868947517

2.Asst.Registrar - **PH No. : 044-2888 0451**
CELL : 9444687246

By the order of Hon'ble Member (J)

(Chennai Bench)